

| Date | Office Report | Orders  |
|------|---------------|---|
|      |               | <p style="text-align: right;">O.O. 23/91.</p> <p>13.2.1991</p> <p>Present: Shri K.L. Bhatia, Counsel for the applicant.<br/>Shri P.P. Khurana, Counsel for the respondents.</p> <p>Heard the learned counsel of both parties. The learned counsel of the respondents has produced office order No.9 of 1991 dated 16.1.1991 whereby the impugned notice of compulsory retirement dated 19.11.1990 pertaining to the applicant has been withdrawn. In view of this, nothing survives in the present application and the application is disposed of as having become infructuous.</p> <p style="text-align: center;"><u>M. &amp; J</u></p> <p style="text-align: right;">(P.K. K. I.H.)<br/>VICE CHAIRMAN (J)</p> |